

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(24) CP(IB)/2468/(MB)/2018

CORAM:

SHRI M.K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2019**

NAME OF THE PARTIES: Admind Media Solutions

v/s.

Bharat Infrastructure & Engineering Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY ACT.

ORDER

1. The Learned Representative for Petitioner present.
2. This Petition to be listed for next hearing on **10.06.2019**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

08.04.2019
Aah=